

Embassy in Kuwait has taken action to expedite settlement in respect of the remaining three. A lawyer appointed by the Embassy is pursuing the matter.

[*Translation*]

**International Co-operation in  
Agriculture**

\*423. SHRI SURENDRA PAL  
PATHAK:  
SHRI SIMON MARANDI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether any assessment has been made regarding the scope for mutual co-operation with countries of Pacific and Asian regions in agricultural field;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF AGRICULTURE  
(SHRI BALRAM JAKHAR): (a) and (b) No, Sir.

(c): While no formal assessment or study of the scope for mutual cooperation in agricultural field with countries of Pacific and Asia has been made, with a view to realising the existing potential for such mutual cooperation in the field of agriculture, several

Memoranda of Understanding have been signed with countries such as Afghanistan, Bangladesh, Iran, Indonesia, Mongolia, Nepal, DPR Korea, Pakistan, Philippines and Australia. Besides, India has been exchanging experiences in agricultural development with the countries of the region by way of exchange of germplasm and technical information, training and study tours by scientists and experts under various multilateral and national level programmes.

**Live-Stock Development Programme**

\*424 SHRIMATI SHEELA  
GAUTAM:  
SHRI RAJESH KUMAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government are providing financial assistance of State Governments for live-stock development;

(b) if so, the financial assistance provided to each State under various live-stock development programmes during each of the last three years; and

(c) the amount actually utilised by each State during the above period?

THE MINISTER OF AGRICULTURE  
(SHRI BALRAM JAKHAR): (a): Yes Sir.

(b) and (c): A Statement is attached.